

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 538
TO BE ANSWERED ON 02.12.2015**

TRAIN ACCIDENTS

**538. SHRI RAMA KISHORE SINGH:
SHRI RAVINDRA KUMAR PANDEY:
SHRI P.R. SUNDARAM:
SHRI VINAYAK BHAURAO RAUT:
SHRI RAHUL SHEWALE:
SHRI PINAKI MISRA:
SHRI GOPAL SHETTY:
DR. K. KAMARAJ:
SHRI NISHIKANT DUBEY:
SHRI SUNIL KUMAR SINGH:
SHRI C.S. PUTTA RAJU:
SHRI DILIP PATEL:
DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of major and minor train accidents and derailment including goods trains during the last three years, year-wise and zone-wise along with the reasons therefor;**
- (b) the details of casualties and losses suffered by the Railways in terms of revenue and property along with the compensation paid to the victims;**
- (c) whether the Railways has conducted any inquiry into these train accidents and if so, the outcome thereof and the action taken on these reports/recommendations;**
- (d) whether the Railways Kaya Kalp Committee headed by Shri Tata has made any suggestions to bring down train accidents; and**

(e) if so, the details thereof and the steps taken by the Railways to avoid occurrence of accidents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 538 BY SHRI RAMA KISHORE SINGH, SHRI RAVINDRA KUMAR PANDEY, SHRI P.R. SUNDARAM, SHRI VINAYAK BHAURAO RAUT, SHRI RAHUL SHEWALE, SHRI PINAKI MISRA, SHRI GOPAL SHETTY, DR. K. KAMARAJ, SHRI NISHIKANT DUBEY, SHRI SUNIL KUMAR SINGH, SHRI C.S. PUTTA RAJU, SHRI DILIP PATEL AND DR. SHRIKANT EKNATH SHINDE TO BE ANSWERED IN LOK SABHA ON 02.12.2015 REGARDING TRAIN ACCIDENTS.

(a): Zone-wise, year-wise and type-wise details of consequential train accidents (excluding incidents at unmanned level crossings caused due to negligence of road vehicle users) during the last three years, i.e. 2012-13, 2013-14, 2014-15 and in the current year (from 1st April to 15th Nov., 2015) are given below:

Railway	Year	Type of Accidents					Total
		Collision	Derailment	Fire in Train	Manned Level crossings	Misc .	
Central	2012-13	-	5	2	-	-	7
	2013-14	-	6	1	-	-	7
	2014-15	-	9	-	1	-	10
	2015-16 (Upto 15 th Nov., 2015)	-	5	-	-	-	5
Eastern	2012-13	-	4	-	-	-	4
	2013-14	1	4	-	-	-	5
	2014-15	-	3	1	-	-	4
	2015-16 (Upto 15 th Nov., 2015)	-	1	-	1	-	2
East Central	2012-13	-	6	-	1	-	7
	2013-14	1	5	1	-	-	7
	2014-15	3	6	-	2	3	14
	2015-16	-	5	-	-	-	5

	(Upto 15th Nov., 2015)						
East Coast	2012-13	-	8	-	-	-	8
	2013-14	1	3	-	-	-	4
	2014-15	-	5	-	1	-	6
	2015-16 (Upto 15th Nov., 2015)	-	-	-	-	-	-
North Central	2012-13	-	2	4	-	-	6
	2013-14	-	-	1	1	-	2
	2014-15	-	3	3	-	-	6
	2015-16 (Upto 15th Nov., 2015)	-	1	-	-	-	1
North Eastern	2012-13	-	1	-	1	-	2
	2013-14	-	1	-	-	-	1
	2014-15	1	7	-	-	-	8
	2015-16 (Upto 15th Nov., 2015)	-	1	-	1	1	3
Northeast Frontier	2012-13	1	2	-	-	-	3
	2013-14	-	2	1	-	-	3
	2014-15	1	2	1	-	-	4
	2015-16 (Upto 15th Nov., 2015)	-	1	-	-	-	1
North Western	2012-13	1	-	-	-	-	1
	2013-14	-	2	-	2	-	4
	2014-15	-	3	-	-	-	3
	2015-16 (Upto 15th Nov., 2015)	-	3	-	-	-	3
Northern	2012-13	-	5	-	2	-	7
	2013-14	-	8	1	1	-	10
	2014-15	-	8	1	2	-	11
	2015-16 (Upto 15th Nov., 2015)	-	5	-	1	-	6
South Central	2012-13	-	3	1	-	-	4
	2013-14	-	3	-	-	1	4
	2014-15	-	1	-	-	1	2

	2015-16 (Upto 15th Nov., 2015)	-	-	-	-	-	-
South Eastern	2012-13	-	1	-	1	-	2
	2013-14	-	5	-	-	1	6
	2014-15	-	4	-	-	-	4
	2015-16 (Upto 15th Nov., 2015)	-	1	-	1	-	2
Southeast Central	2012-13	1	2	-	-	-	3
	2013-14	1	5	-	-	-	6
	2014-15	-	-	-	-	-	-
	2015-16 (Upto 15th Nov., 2015)	1	1	-	-	-	2
South Western	2012-13	2	4	-	-	-	6
	2013-14	-	1	1	-	1	3
	2014-15	-	6	-	-	-	6
	2015-16 (Upto 15th Nov., 2015)	-	3	-	1	-	4
Southern	2012-13	-	1	-	-	-	1
	2013-14	-	3	-	-	-	3
	2014-15	-	-	-	-	-	-
	2015-16 (Upto 15th Nov., 2015)	-	5	-	-	1	6
West Central	2012-13	-	2	1	-	-	3
	2013-14	-	1	-	-	-	1
	2014-15	-	2	-	-	-	2
	2015-16 (Upto 15th Nov., 2015)	-	1	-	-	-	1
Western	2012-13	1	2	1	-	-	4
	2013-14	-	3	1	-	-	4
	2014-15	-	1	-	-	-	1
	2015-16 (Upto 15th Nov., 2015)	-	3	-	-	1	4

Konkan	2012-13	-	1	-	-	-	1
	2013-14	-	1	-	-	-	1
	2014-15	-	3	-	-	1	4
	2015-16 (Upto 15th Nov., 2015)	-	1	-	-	-	1

**Cause-wise break up of the consequential train accidents
(excluding incidents at unmanned level crossings caused due to
negligence of road vehicle users), which took place during the last three
years, i.e. 2012-13, 2013-14, 2014-15 and in the current year (upto 15th
Nov., 2015) is given below:**

Cause	2012-13	2013-14	2014-15	2015-16 (upto 15th Nov., 2015)	Total
Failure of Railway Staff	47	51	60	32	190
Failure of other than Railway staff	6	10	8	5	29
Failure of equipment	6	3	4	0	13
Sabotage	3	3	3	2	11
Combination of factors	0	0	0	0	0
Incidental	7	4	8	5	24
Could not be established	0	0	2	0	2
Under Investigation	0	0	0	2	2
Total	69	71	85	46	271

Note: Information is based on findings as contained in accident inquiry reports and/or is available as 'prima facie' cause.

(b): Details of number of casualties, loss of railway property and revenue, including payments in respect of passengers who suffered loss of life or injury in train accidents during the last three years, i.e. 2012-13, 2013-14 and 2014-15 are provided as under:

Year	Number of Accidents	Casualties	Loss suffered in terms of property by Indian Railways (₹ in crore)	Compensation paid by Indian Railways (in ₹)
2012-13	69	81	54.24 (Approx)	3,18,84,776/- (Approx)
2013-14	71	54	27.98 (Approx)	1,49,21,759/- (Approx)
2014-15	85	162	40.99 (Approx)	1,27,48,008/- (Approx)

Note: Compensation paid in a year does not necessarily relate to the accidents in that year. The amount of compensation depends upon the number of cases finalized by Railway Claims Tribunal in a particular year irrespective of the year(s) in which the accidents have occurred.

(c): Consequential train accidents on Indian Railways are inquired into either by Commissioner of Railway Safety (CRS) under the Ministry of Civil Aviation or Departmental Inquiry Committee of the Railway. During the last three years, i.e. 2012-13, 2013-14, 2014-15 and in the current year upto 15th November, 2015, a total of 271 consequential train accidents (excluding incidents at unmanned level crossings caused due to negligence of road vehicle users) occurred on Indian Railways. Based on the findings as contained in accident inquiry

reports and/or is currently available as prima-facie cause, 190 accidents were caused due to failure of Railway Staff, 29 due to failure on the part of other than Railway staff, 13 due to failure of equipments, 11 due to Sabotage, 24 due to Incidental factors, cause in respect of 2 train accidents could not be established and CRS's (Commissioner of Railway Safety) findings in respect of 2 train accidents are presently awaited. In respect of 190 accidents attributable to failure of Railway Staff, disciplinary action has been initiated against 505 railway employees, disciplinary proceedings have been finalised in 479 cases and while major penalties have been imposed in 283 cases, minor penalties have been imposed on 196 number of railway staff.

(d): No, Madam.

(e): Does not arise.
